

**Anganwadi centres in country**

1045. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether any assessment has been made with regard to the requirements and availability of Anganwadi Centres (AWCs) in the country, if so, the details thereof; and

(b) whether Government has received any proposals from State Governments for setting up of more AWCs in their respective States, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Under the 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme, 14 lakh Anganwadi Centres (AWCs) (including 20,000 Anganwadis on Demand (AoDs) and 1,16,848 Mini-AWCs) have been approved for sanction by the Government, out of which 13,74,935 have been sanctioned, as on date.

Proposals for sanction of 66222 AWCs and 21117 Mini-AWCs have been received from 16 States/UTs, viz., Bihar (25662 AWCs, 15526 Mini-AWCs), Meghalaya (70 Mini-AWCs), Madhya Pradesh (8589 AWCs, 2531 Mini-AWCs), Jammu & Kashmir (9826 AWCs), Karnataka (2058 AWCs), Rajasthan (1016 AWCs), Dadra & Nagar Haveli (21 Mini-AWCs), Kerala (329 AWCs), Gujarat (843 AWCs, 506 Mini-AWCs), Jharkhand (4 AWCs), Tripura (648 AWCs), Punjab (853 AWCs, 40 Mini-AWCs), Uttar Pradesh (8710 AWCs and 1120 Mini-AWCs), West Bengal (6017 AWCs), Himachal Pradesh (314 AWCs, 491 Mini-AWCs) and Odisha (1353 AWCs, 812 Mini-AWCs).

The above proposals have been assessed as per the population norms for opening of new AWCs and availability of AWCs for sanction.

**Sub-standard food for pregnant women**

†1046. SHRI NARESH AGRAWAL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of complaints received by Government about children, pregnant women and lactating mothers not being provided with nutritious foods regularly or being distributed food items of sub-standard quality and less than the fixed quantity; and

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†Original notice of the question was received in Hindi.

(b) if so, the steps being taken by Government to deal with this?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States/UTs across the country. The responsibility for implementation of ICDS Scheme including providing supplementary nutrition and management thereof rests with States/UTs. During the last two years and the current year, 33 complaints regarding irregularities/deficiencies in Supplementary Nutrition Programme were received pertaining to the States/UTs of Uttar Pradesh (16), Maharashtra (3), Rajasthan (3), Jharkhand (1), Delhi (2), Assam (1), Haryana (1), Bihar (2), Odisha (1), Manipur (1), Chhattisgarh (1), Madhya Pradesh (1).

The complaints received in respect of irregularities/deficiency in implementation of ICDS Scheme and in providing SNP are forwarded to concerned States/UTs for taking appropriate action. Reports on complaints which are serious in nature are sought from State Government /UT Administration.

The Government of India has introduced a five tier monitoring and supervision mechanism for better implementation of ICDS Scheme.

Food and Nutrition Board (FNB) has four Quality Control Laboratories at Delhi, Mumbai, Kolkata and Chennai, to analyse samples of various supplementary nutrition foods provided under the ICDS scheme. The samples are received from State Governments as well as collected by field units of FNB during the course of regular inspection of AWCs.

Government has also since outsourced analysis of supplementary food in 10% of total operational AWCs under ICDS to not-for-profit NABL Accredited Laboratories. All cases of food non-conforming of the prescribed standards in SNP are brought to the notice of the concerned State Government/UT Administration for taking corrective measures.

#### **IGMSY and RSBY**

1047. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is proposed to launch Indira Gandhi Matritva Sahyog Yojana (IGMSY) in various districts of the country for pregnant and lactating women over a period of six months in certain districts of the country;